

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1448
ANSWERED ON:02.12.2014
EMISSION FROM POWER PLANT
Tadas Shri Ramdas Chandrabhanji

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the emission limit of smoke and ash from chimneys of Maha Aushnik Power Station, Urjanagar at Vidarbha in Maharashtra is higher than the prescribed norms and can lead to a major accident; and

(b) if so, the details of the measures taken to prevent the same and mitigate the pollution problems faced by the general public in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) As per information provided by Maharashtra Pollution Control Board (MPCB), the emissions are higher than the prescribed norms and no major accidents are reported so far. MPCB has granted consent to 2130 MW and has directed the Industry not to operate Unit- I of 210 MW. The Board has recently forfeited Bank Guarantee of 37.5 lakhs and has taken Bank Guarantee of 1215 lakhs to seek compliance of various consent conditions. Further, the Board has accorded study to IIT Bombay and NEERI to check emission inventory and air quality model in order to improve the pollution in Chandrapur area.